

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3734
ANSWERED ON:12.12.2001
SCS/STS IN SERVICES
SHAMSHER SINGH DULLO

Will the Minister of PLANNING be pleased to state:

(a) Whether the representation of SCs and STs in Class I (Group A) Services stood only at 13.59% (SCs-10.38% & STs-3.21%) and in Class II (Group B) Services only at 14.41% (SCs-11.73% & STs-2.68%) as against 22.5% quota prescribed for them (15% for SCs and 7.5% in respect of STs) as on 1/1/1998 under Central Government;

(b) if so, indicate total number of `posts` in (i) Class I (Group A) Category and (ii) Class II (Group B) category and equivalents thereof under the Ministry of Planning; and

(c) persons belonging to (i) General, (ii) SC, (iii) ST and (iv) OBC categories working against them including their respective percentage to such posts as ascertained in view of instructions as contained under para 5 of DoPT OM No.36012/2/96-Estt(Res) dated 2nd July 1997?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRIMATI VASUNDHARA RAJE)

(a) According to the information supplied by the Department of Personnel and Training, representation of SCs and STs as on 01.01.1998 under Central Government in Class I (Group A) Services was 14.24% (SCs -10.80% and STs-3.44%) and in Class II (Group B) Services, it was 15.37% (SCs-12.35% and STs- 3.02%).

(b) & (c): The officers working in the Planning Commission (including Programme Evaluation Organisation) at Group `A` and Group `B` levels belong to various services such as IAS, IES, ISS, CSS, etc. The initial appointments/ promotions, etc. to these posts are made by their respective Cadre Controlling Departments and the officers join the Planning Commission/ Programme Evaluation Organisation on being posted by them.

In respect of the posts which are within the purview of the Planning Commission i.e. the initial appointment/promotion to which is made by the Planning Commission, the DoPT's guidelines under OM No.36012/2/96-Estt (Res) dated 2nd July 1997 are being followed and the reservation for SCs and STs is as per the quota prescribed for them.